

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02-07-2021 AT 3.30 P.M. THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA/413/CAA/2020  
NAME OF THE PETITIONER : Nivedhana Power Pvt Ltd  
NAME OF THE RESPONDENTS : SVL Ltd  
UNDER SECTION : Sec 230-232 of CA, 2013

**ORDER**

Due to paucity of time, matter is adjourned to **12.08.2021** for hearing.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

sr